

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

CAA-256/2017

In the matter of:

Aster Hotels & Resorts Pvt. Ltd. with Lemon Tree Hotel Ltd.

... Applicant

v.

SECTION: Under Section 230-232.

Order delivered on 23.11.2017

Coram

R.VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN,
HON'BLE MEMBER(TECHNICAL)


For the applicant:

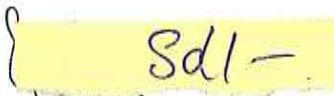
For the intervener.

Mr. Saurabh Kalia, Adv.
Mr. Palash Agarwal, Adv.
Mr. Zoheb Hossain, Adv.
Sr. Standing Counsel for ITD.
Mr. Piyush Goyal, Adv.

ORDER

Due to paucity of time, the matter is posted on 29.11.2017.


(DEEPA KRISHAN)
MEMBER(TECHNICAL)


(R.VARADHARAJAN)
MEMBER(JUDICIAL)

KCS